

ZIT E M No.1- A
(For Judgment)

Court No.4

S E C T I O N XI

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

C I V I L A P P E A L N O. O F 2 0 0 8
(Arising out of S.L. P .(C) No.7 0 5 8 / 2 0 0 4)

National Insurance Co. Ltd.

Appellant (s)

V E R S U S

P r e m a Devi and Ors.

Respondent (s)

Date : 2 9 / 0 2 / 2 0 0 8 This Petition was called on for judgment today.

For Appellant (s)

Mr. P.N. Pu ri,Adv.

For Respondent(s)

Mr. Goodwill Indeevar,Adv.
Ms. K. Sarad a Devi,Adv.
Mr. Shail Ku m a r Dwivedi,Adv.

Hon'ble Dr. Justice Arijit P a s a y a t pronounced
Judgment of the Bench comprising His Lordship and Hon'ble
Mr. Justice P. Sathasiva m.

Leave granted. The appeal is allowed with no order as
to costs in terms of the signed judgment.

(Neena Verm a)
Court Master

(Rames h Chand)
Court Master

Signed Reportable judgment is placed on the file.